

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CALCUTTA

MA 197 of 97
(O.A. 589/97)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. B.P. Singh, Administrative Member

DIPANKAR GHOSAL & ORS.

VS

1. UNION OF INDIA, SERVICE THROUGH
GENERAL MANAGER, SOUTH EASTERN RAILWAY,
GARDEN REACH, CALCUTTA - 43.
2. CHIEF COMM. MANAGER,
SOUTH EASTERN RAILWAY, 14, STRAND ROAD,
CALCUTTA - I.
3. DIVL. RAILWAY MANAGER, SOUTH EASTERN RAILWAY,
KHARAGPUR DIVISION, DT. MIDNAPUR.
4. ASSTT. COMM. SUPTD. EASTERN RAILWAY,
KHARAGPUR DIVISION, DT. MIDNAPUR.

For the applicant : Mr. K.C. Saha, counsel

For the respondents : Mr. P.C. Saha, counsel

Heard on : 12.01.99

Order on : 12.01.99

O R D E R

Ld. counsel, Mr. K.C. Saha appearing on behalf of the applicant submits that he has already retired from this case and no objection ^{to the applicant} has been given on 13.11.96 for appointing a fresh advocate. Mr. P.C. Saha appears on behalf of the respondents. Since the applicant does not appear in this case thereby ~~both~~ the M.A. and O.A. is dismissed for default.

2. No order is passed as to costs.

B.P. SINGH
(B.P. SINGH)
MEMBER(A)

D. PURKAYASTHA
(D. PURKAYASTHA)
MEMBER(J)

SM